

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.327
CAA-79(ND)/2020

IN THE MATTER OF:

Oswal Exports Pvt. Ltd. and 2.SKA Holdings Pvt. Ltd. (Earlier SKA Holdingd
Ltd.)
... **APPLICANT/PETITIONER**

SECTION

U/s 230-232

Order delivered on 02.03.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the RD : Ms. Shankari Mishra, Advocate for RD
For the OL : Ms. Tanuja Rawat Advocate for OL

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble
Members.

Put up on 20.03.2023.

Sd/-
(Court Officer)